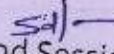


**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101**

No.D&SJ/KLU/E/OC.KLU/(34)/2001-  
Dated Kullu, the 19<sup>th</sup> April, 2017

**"ADVERTISEMENT NOTICE"**

Applications on the prescribed proforma Annexure-'A' (overleaf), addressed to the Registrar General, Hon'ble High Court of H.P. Shimla, through proper channel, are hereby invited in this office **on or before 15.06.2017**, from the desirous Advocates presently practicing at Kullu and have passed the examination as per Rule 9 of All India Bar Examination Rules, 2010, for filling up **three anticipated vacancies of Oath Commissioners at Kullu, duly supported by (i) certificate issued by the concerned Bar Association with regard to their enrollment in that Bar Association (ii) certificate issued by the concerned Bar Association with regard to character and antecedents/ good moral character of the applicant (iii) certified/ attested photo copy of their enrollment certificate/ identity card, (iv) certified/ attested photo copies of category certificate, if any and (v) certificate qua passing of the examination as per Rule 9 of All India Bar Examination Rules, 2010, for their onward transmission to the Registry of Hon'ble High Court of Himachal Pradesh, Shimla, for consideration for such appointment.**

  
District and Sessions Judge  
Kullu, H.P.

Dated:- 19.04.2017

Endst. No.D&SJ/KLU/E/OC.KLU/(34)/2001-  
Copy forwarded to:-

3232

1. All the Judicial Officers posted at District Headquarters, Kullu, with request to display the copy of same on their respective Notice Boards, for wide publicity.
2. The President, District Bar Association, Kullu, with request to display the copy of same on his Notice Board for wide publicity.
3. The System Officer, of this office, with direction to upload the same on the website of District Courts, Kullu, for wide publicity.
4. Notice Board of this office.

  
District and Sessions Judge  
Kullu, H.P.



**Appendix-'A'**

(a)	No. and date of enrollment as an Advocate:-	
(b)	Standing at the Bar (Name of Bar and date) :-	
(c)	Monthly income of the applicant:-	
	I) From his profession:-	
	II) From other sources including income of his parents, if living jointly:-	
(d)	Whether the applicant has ever been appointed before as Oath Commissioner, if so, the period and the place:-	
(e)	Whether Whether the applicant is an ex-serviceman, SC/ ST/ OBC candidate?	

Date:-  
Place:-

Signature.  
Name of the applicant:-

1/5